

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.09.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : IBA/1163/2019  
NAME OF THE PETITIONER(S) : NSL WIND POWER COMPANY (PHOOLWADI) PVT LTD  
NAME OF THE RESPONDENT(S) : EASTERN SPINWELL LTD  
UNDER SECTION : SEC 9 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
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**ORDER**

Learned Counsel for Petitioner Ms. Indu Karunakaran, Advocate is present through video conferencing mode.

In relation to the Respondent, Ms. Manjula Devi, who also appears through video conferencing mode undertakes to file vakalath and seeks some time to file counter / reply. Taking into consideration the said representation two weeks time is granted to the Corporate Debtor to file its reply. Post this matter on **04.11.2020**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

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